

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1250/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Square -1 Worldwide Pvt.Ltd.  
V/s.  
RJ Capital Overseas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. CS ULHAS B. SHETTY Practising  
Company Secretary   
for the  
Applicant/Petitioner 

2. Anuradha Adsum  counsel for  
the petitioner 

**ORDER**

**C.P. No. 1250/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. From the side of the Respondent/debtor the Learned Representative has given an Undertaking on the instructions of the debtor that 60% of the outstanding debt shall be paid on 22<sup>nd</sup> September, 2017. Thereafter for repayment of the rest of the outstanding debt a Schedule shall be discussed on the next date of hearing.

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3. For that purpose, it is directed that any Officer or any Director of the Respondent/ Company to be present in person on the next date of hearing.
4. Matter is listed for hearing on **22<sup>nd</sup> September, 2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**18.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**